

Rajesh Kumar Singh

D.H.J.S

Director (Academics)/
Chairperson (Officiating)



DELHI JUDICIAL ACADEMY

(High Court of Delhi)

Sector-14, Dwarka, New Delhi-110078

011-20892191, 011-28036502 (O)

Email: dja@nic.in

No. DJA/Acd./Induction (DJS)/Batch-2025/1970/2025/3081

25th June, 2026

To

1. The Ld. Principal District & Sessions Judge (HQs), Central, THC.
2. The Ld. Principal District & Sessions Judge, South, Saket.
3. The Ld. Principal District & Sessions Judge, North-West, Rohini.
4. The Ld. Principal District & Sessions Judge, North, Rohini.
5. The Ld. Principal District & Sessions Judge, New Delhi, PHC.
6. The Ld. Principal District & Sessions Judge, South-West, Dwarka.
7. The Ld. Principal District & Sessions Judge, South-East, Saket.
8. The Ld. Principal District & Sessions Judge, West, THC.

Sub.: Court Attachment of Trainee Officers of DJS in District Courts w.e.f. 01st to 21st July, 2026.

Respected Madam/Sir,

A batch of 45 (forty-five) newly appointed Officers to Delhi Judicial Service (DJS) are presently undergoing one year Induction Training Course at the Delhi Judicial Academy. As per the approved training module of the Induction Course, the Judicial Officers under training are required to undergo Practical Training in the District Courts.

It is requested that the Trainee DJS Officers may kindly be attached in the respective District Courts w.e.f. 01st to 21st July, 2026, as per schedule enclosed as Annexure-A. It is further requested that the questionnaire (Annexure-B) may also be circulated amongst the Mentor Judges with whom trainee officers are attached.

If the Mentor Judicial Officer with whom the Trainee DJS Officer has been attached, happens to be on leave or is unavailable due to any administrative/ancillary reason, the trainee officer may kindly be attached with the Link Officer/another Judicial Officer of similar jurisdiction in your district. In case the Mentor Judge is transferred, the trainee officers may be attached with the successor Judge. In such an eventuality, copy of the order of attachment may kindly be sent to the Academy for information and record.

With regards,

Yours faithfully,


(Rajesh Kumar Singh)

Encls.: As above

No. DJA/Acd./Induction (DJS)/Batch-2025/1970/2025/

25th June, 2026

Copy for information to:

The Trainee DJS Officers (through email only).


(Rajesh Kumar Singh)

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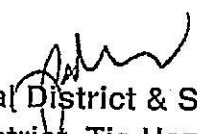
MOST IMMEDIATE / OUT AT ONCE

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)
TIS HAZARI COURTS : DELHI

No. 30218-30225 /JOTP/Gaz./PDJ West/2026 Dated, Delhi the 27/06/2026

Copy forwarded alongwith its enclosures for information and necessary action to:-

1. The Officer Incharge, Pool Car, Tis Hazari Courts, Delhi.
2. The Judicial Officers concerned of West District, Tis Hazari Courts, Delhi.
3. The Branch Incharge, Care Taking Branch, Tis Hazari Courts, Delhi.
4. The PS to Ld. Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi for information.
5. For uploading on LAYERS.
6. For uploading on centralized website through LAYERS.


Principal District & Sessions Judge
West District, Tis Hazari Courts, Delhi
(Officiating)

Practical Training of 45 newly appointed Officers of DJS (2025 Batch)
(Alphabetically)
w.e.f. 01st to 21st July, 2026

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with		District	Court Complex
1	Abhinav Sharma	Ms. Twinkle Chawla	JM First Class	New Delhi	PHC
2	Aditya Vyas	Mr. Ankit Garg	JM First Class	New Delhi	PHC
3	Akshay	Mr. Aakash Sharma	JM First Class	North	Rohini
4	Akshay Jain	Mr. Pankaj Rai	JM First Class	South-West	Dwarka
5	Alok Singh	Dr. Neha Saini	JM First Class	South-West	Dwarka
6	Anu Meena	Ms. Renu	JM First Class	West	THC
7	Anubhav Verma	Mr. Kautuk Bhardwaj	JM First Class	New Delhi	PHC
8	Anusha Sharma	Mr. Ravi	JM First Class	New Delhi	PHC
9	Benjamin Vanlalvena	Mr. Divyam Lila	JM First Class	South-East	Saket
10	Bhavya Phutela	Mr. Animesh Kumar	JM First Class	New Delhi	PHC
11	Deepika Chaudhary	Ms. Twinkle Chawla	JM First Class	New Delhi	PHC
12	Deepika Kanda	Ms. Shivli Talwar	JM First Class	South	Saket
13	Divesh Sawhney	Mr. Nishat Bangarh	JM First Class	Central	THC
14	Harshita Gautam	Mr. Ravi	JM First Class	New Delhi	PHC
15	Ishita Pal	Mr. Karanbir Singh	JM First Class	Central	THC
16	Karan Sharma	Mr. Nidhish Kumar Meena	JM First Class	South-East	Saket
17	Kareena Negi	Mr. Vinod Kumar	JM First Class	South-West	Dwarka
18	Kritika Narayan	Mr. Animesh Kumar	JM First Class	New Delhi	PHC
19	Kushagra Srivastava	Mr. Manuj Kaushal	JM First Class	South-East	Saket
20	Love Jindal	Mr. Pranav Joshi	ACJM	New Delhi	PHC
21	Meenal Gandhi	Ms. Aditi Rao	JM First Class	South-West	Dwarka
22	Mudita Gairola	Mr. Vaibhav Garg	JM First Class	Central	THC
23	Naveen Meena	Mr. Nidhish Kumar Meena	JM First Class	South-East	Saket
24	Neha Gulia	Mr. Ankit Garg	JM First Class	New Delhi	PHC
25	Niharika Diwan	Mr. Saurabh Goyal	JM First Class	South-West	Dwarka
26	Payal Negi	Mr. Sanyam Jain	JM First Class	North-West	Rohini
27	Pranshu Shukla	Ms. Vijayshree Rathore	JM First Class	New Delhi	PHC
28	Preksha Jain	Mr. Aridaman Singh Cheema	JM First Class	New Delhi	PHC
29	Priyadarshini Nancy Chaudhary	Ms. Swayam Siddha Tripathy	JM First Class	South-West	Dwarka
30	Ritu Meena	Mr. Apoorv Bhardwaj	JM First Class	North-West	Rohini
31	Riya	Mr. Bhavaya Karhail	JM First Class	South-East	Saket
32	Samridhi Talwar	Mr. Charan Salwan	JM First Class	New Delhi	PHC
33	Saurabh Kumar	Ms. Devanshi Janmeja	JM First Class	South	Saket

Sl. No.	Name of Trainee Officer	Name of Judicial Officer attached with		District	Court Complex
34	Shalabh Deep Goyal	Mr. Saurabh Goyal	JM First Class	South-West	Dwarka
35	Shivam Bhatt	Mr. Siddhant Sihag	ACJM	New Delhi	PHC
36	Shivangi Meena	Mr. Anuradha Sonker	JM First Class	South-West	Dwarka
37	Shreya Mishra	Ms. Vijayshree Rathore	JM First Class	New Delhi	PHC
38	Shubhneet Singh Sarao	Ms. Deeksha Sethi	JM First Class	South-West	Dwarka
39	Simran Walia	Mr. Shashank Nandan Bhatt	JM First Class	West	THC
40	Stuti Garg	Mr. Vikas Madaan	JM First Class	West	THC
41	Tabish Qamar	Mr. Bhavaya Karhail	JM First Class	South-East	Saket
42	Tanisha Singh	Mr. Aridaman Singh Cheema	JM First Class	New Delhi	PHC
43	Vaibhav	Mr. Sanyam Jain	JM First Class	North-West	Rohini
44	Vedprakash Meena	Mr. Bhanu Pratap Singh	JM First Class	South	Saket
45	Yavnika	Mr. Charan Salwan	JM First Class	New Delhi	PHC

CRIMINAL COURT ATTACHMENT ASSIGNMENT

1	ANALYSIS OF 10 OLDEST CASES OF THE COURT	
	Identifying reasons for delay	
	Understanding the course of trial	
	Ensure reading different types of orders	
2	Did you get to observe work of a duty magistrate? Share your experience.	
	More specifically, did you experience	(Please answer in yes/no. Also include any queries which remain unanswered in regards any of these procedures.)
	a. Remand Work	
	b. Test Identification Parade	
	c. Signature Specimen Application	

	d. Inquest Proceedings	
	e. Issuance of NBWs/ Sections 82-83 CrPC proceedings by Investigating Officers	
	f. Kalandra under Section 41(1)(c)/ 41(1)(d) CrPC	
	g. Superdari	
	h. Section 52A NDPS Application	
	i. Any other applications received	
3	Ensure that you draft as many notices, charges, bail orders, miscellaneous orders, statement under Section 313 CrPC judgment and order on sentence. <i>(Minimum - atleast 2 each)</i> <i>(Please annex the orders drafted along with the questionnaire)</i>	
4	Judgment Writing <i>(Minimum - atleast 1)</i> <i>(Please annex the judgment drafted along with the questionnaire)</i>	
5	What were the strategies that you observed the mentor judge employing will recording evidence in matters before her? How were objections dealt with?	
6	Any other observations (including queries you would want addressed)	